

**JUDGMENTS FOR THE MONTH OF OCTOBER, 2013**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#"><u>Crl.A. 289/2012</u></a>	SURIYA KHATUN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	THE HON'BLE MR. JUSTICE T. VAIPHEI THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
2	3 <sup>rd</sup>	<a href="#"><u>WP(C) 6836/2005</u></a>	M/S POWER GRID CORPORATION OF INDIA LTD VS ASTT. LABOUR COMMISSIONER, SILCHAR	Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE T. VAIPHEI
3	3 <sup>rd</sup>	<a href="#"><u>WP(C) 1000/2006</u></a>	GOPA BHATTACHARJEE VS STATE OF ASSAM AND ORS	Selection and appointment	THE HON'BLE MR. JUSTICE T. VAIPHEI
4	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2877/2006</u></a>	HINDUSTAN PAPER CORPORATION LIMITED AND ORS VS SRI RANJIT KUMAR DEB AND ANR	Order of the Industrial/Labour Tribunal	THE HON'BLE MR. JUSTICE T. VAIPHEI
5	4 <sup>th</sup>	<a href="#"><u>WP(C) 2031/2006</u></a>	SRI NABIN MOHAN VS STATE OF ASSAM & ORS	Disciplinary and enquiry proceedings	HON'BLE MR. JUSTICE A. K. GOSWAMI
6	4 <sup>th</sup>	<a href="#"><u>CRL.A(J) 64/2009</u></a>	RIBISON DAIMARY VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
7	4 <sup>th</sup>	<a href="#"><u>WP(C) 183/2011</u></a>	SASHIKANT PRASAD & ANR. VS MD. QUADIR	Other Civil Rules	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
8	5 <sup>th</sup>	<a href="#"><u>Crl.A. 150/2005</u></a>	LIAKOT ALI LASKAR AND ORS VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE DR.(MRS) JUSTICE INDIRA SHAH
9	5 <sup>th</sup>	<a href="#"><u>WP(C) 2208/2005</u></a>	SWARNAMAI SARMAH VS THE STATE OF ASSAM AND ORS	Regularisation of ad hoc appointment	THE HON'BLE MR. JUSTICE T. VAIPHEI
10	7 <sup>th</sup>	<a href="#"><u>CRL.A(J) 113/2010</u></a>	SRI HARKA BAHADUR SUBBA VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR.JUSTICE B D AGARWAL HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH
11	8 <sup>th</sup>	<a href="#"><u>WP(C) 2287/2006</u></a>	SRI S N MISRA VS STATE OF ASSAM & ORS	Salary and allowances	THE HON'BLE MR. JUSTICE T. VAIPHEI
12	8 <sup>th</sup>	<a href="#"><u>WP(C) 3826/2008</u></a>	SMTI BIBHA NEOG VS THE STATE OF ASSAM AND ORS	Promotion	THE HON'BLE MR. JUSTICE A. K. GOSWAMI
13	8 <sup>th</sup>	<a href="#"><u>CRL.A(J) 91/2010</u></a>	SRI BIDYA TANTI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR.JUSTICE B D AGARWAL HON'BLE MR. JUSTICE P.K. SAIKIA
14	28 <sup>th</sup>	<a href="#"><u>CRP 369/2012</u></a>	SWAPAN KUMAR SAHA VS BISWA NATH SUREKA	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE B.P. KATAKEY
15	28 <sup>th</sup>	<a href="#"><u>WA 332/2013</u></a>	MAINUL HOQUE CHOWDHURY & 7 ORS VS STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI

16	28 <sup>th</sup>	<a href="#">WP(C) 6229/2013</a>	THE UNION OF INDIA & 3 ORS VS BHUDHAR SAIKIA	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE, CHIEF JUSTICE HON'BLE MR. JUSTICE A.K.GOSWAMI
17	29 <sup>th</sup>	<a href="#">RSA 107/2003</a>	MD. NABIB ALI VS FARUK SEADUDDIN AHMED & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
18	29 <sup>th</sup>	<a href="#">WA 284/2013</a>	DIPMONI NATH VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
19	30 <sup>th</sup>	<a href="#">Cont.Cas(C) 418/2013</a>	SEBA KANTA NATH & 8 ORS VS V.S. BHASKAR & ANR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
20	30 <sup>th</sup>	<a href="#">Cont.Cas(C) 419/2013</a>	DHRUBA JYOTI SAIKIA & 19 ORS VS V.S. BHASKAR	Contempt Petition (Civil)	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
21	30 <sup>th</sup>	<a href="#">PIL 81/2013</a>	JOHIR UDDIN & 11 ORS VS THE STATE OF ASSAM AND 10 ORS	Public Interest Litigations	HON'BLE MR. JUSTICE A. M. SAPRE, THE CHIEF JUSTICE HON'BLE MR. JUSTICE A. K. GOSWAMI
22	31 <sup>st</sup>	<a href="#">WP(C) 2258/2006</a>	SHRI THAGIRAM DAS VS STATE OF ASSAM & ORS	Retirement benefits	THE HON'BLE MR JUSTICE HRISHIKESH ROY
23	31 <sup>st</sup>	<a href="#">WP(C) 172/2008</a>	SRI ANIL KUMAR BARUA VS THE STATE OF ASSAM AND ORS	Disciplinary and enquiry proceedings	THE HON'BLE MR. JUSTICE T. VAIPHEI
24	31 <sup>st</sup>	<a href="#">Cont.Cas(C) 256/2009</a>	MD ASKAR ALI VS MANISH THAKUR & ANR.	Contempt Petition (Civil)	HON'BLE THE CHIEF JUSTICE MR. A.M. SAPRE HON'BLE MR. JUSTICE A.K. GOSWAMI
25	31 <sup>st</sup>	<a href="#">WP(C) 5086/2009</a>	KARUNAMAY NATH VS THE UNION OF INDIA & ORS	Other service matters	THE HON'BLE MR. JUSTICE T. VAIPHEI
26	31 <sup>st</sup>	<a href="#">WP(C) 6308/2010</a>	KHARGESWAR NARZARY & 17 ORS VS THE STATE OF ASSAM AND ORS	Other Labour and Industrial Cases	THE HON'BLE MR. JUSTICE T. VAIPHEI